

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2594**

TO BE ANSWERED ON THE 1ST AUGUST, 2017/ SHRAVANA 10, 1939 (SAKA)

SHORTAGE OF IPS OFFICERS

2594. ADV. JOICE GEORGE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is shortage of Indian Police Service (IPS) officers in the country;**
- (b) if so, the total strength and shortage of IPS officers in the country;**
- (c) whether the shortage of IPS officers is affecting the maintenance of law and order in the country; and**
- (d) if so, the details thereof and the reaction of the Government thereto?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (d): As on 01.01.2017, 3905 IPS officers are in-position against authorised strength of 4843 officers. As such 938 posts are vacant in Indian Police Service.

In order to meet the functional requirement of the States with respect to maintenance of Law and Order, periodical Cadre Review of IPS is undertaken as per rule 4(2) of IPS (Cadre) Rules, 1954.
